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ITEM NO.1

COURT NO.2

SECTION XVII

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.No.9-12 in C.A.No.10758-10759/1995

ASHWANI KUMAR & ORS

Petitioner(s)

VERSUS

STATE OF BIHAR & ORS

Respondent(s)

(With appln(s) for directions and exemption from filing O.T.)

Date: 31/07/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE D.K. JAIN

For Appellant(s)

Mr.Sanjai K.Pathak, Adv.

For Respondent(s)

Mr. Gopal Singh,Adv.

For Mr.Gopal Singh, Adv.

UPON hearing counsel the Court made the following

O R D E R

List after four weeks.

(G.V.Ramana)

Court Master

(Veera Verma)

Court Master